

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I), CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : K N Interior Designs and Engineering Pvt. Ltd.

MAIN PETITION NUMBER : CP(IB)/87(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1676(CHE)/2023, IA/1677(CHE)/2023, IA/1382(CHE)/2023, Cont.Appl/3(CHE)/2023 in
IA/636/2022, IA/387(CHE)/2023

ORDER

IA/1676(CHE)/2023, IA/1677(CHE)/2023

Present: Shri. Lamech Indian, Ld. Counsel for the Applicant.

Shri. V. Bathri Narayan, Ld. Counsel for the Liquidator/Respondent.

IA/1382(CHE)/2023

Present: Shri. V. Bathri Narayan, Ld. Counsel for the Liquidator/Applicant.

Ms. Deepa, Ld. Counsel for the Respondent.

Cont.Appl/3(CHE)/2023 in IA/636/2022

Present: Shri. V. Bathri Narayan, Ld. Counsel for the Liquidator/Applicant.

Shri. Uma Shankar, Ld. Counsel for Respondent No.1 & 2.

Shri. B. Tilak Narayanan, Ld. Counsel for Respondent No. 6.

IA/387(CHE)/2023

Present: Shri. V. Bathri Narayan, Ld. Counsel for the Liquidator/Applicant.

Shri. Uma Shankar, Ld. Counsel for Respondent No.1 to 3.

Written synopsis, if any, be filed by the Ld. Counsels for the parties within a week not exceeding three pages.

As it is a partly heard matter, post this matter before the Regular Bench on **06.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs